

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF LLOYDS SHIPPING PRIVATE LIMITED**

| RELEVANT PARTICULARS |                                                                                                                                       |                                                                                                                                                                                                                                                                                                                                                                    |
|----------------------|---------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                   | Name of corporate debtor                                                                                                              | Lloyds Shipping Private Limited                                                                                                                                                                                                                                                                                                                                    |
| 2.                   | Date of incorporation of corporate debtor                                                                                             | 05 September 2014                                                                                                                                                                                                                                                                                                                                                  |
| 3.                   | Authority under which corporate debtor is incorporated / registered                                                                   | ROC, Vijayawada                                                                                                                                                                                                                                                                                                                                                    |
| 4.                   | Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                     | U63090AP2014PTC095241                                                                                                                                                                                                                                                                                                                                              |
| 5.                   | Address of the registered office and principal office (if any) of corporate debtor                                                    | Registered Office address :<br>#202, Golden Gate Pandurangapuram,<br>Visakhapatnam, Andhrapradesh - 530003, India                                                                                                                                                                                                                                                  |
| 6.                   | Insolvency commencement date in respect of corporate debtor                                                                           | 27 October 2021 (NCLT, Amaravati Bench passed order dated 27 October 2021, CP (IB) No. 08/9/AMR/2021. Order received on 06 November 2021)                                                                                                                                                                                                                          |
| 7.                   | Estimated date of closure of insolvency resolution process                                                                            | 05 May 2022                                                                                                                                                                                                                                                                                                                                                        |
| 8.                   | Name and registration number of the insolvency professional acting as interim resolution professional                                 | CS Sunkara Venkateswara Rao<br>IBBI/IPA-002/IP-N01007/2020-2021/13446                                                                                                                                                                                                                                                                                              |
| 9.                   | Address and e-mail of the interim resolution professional, as registered with the Board                                               | Plot # 18 B, D Block Expansion, AutoNagar, Gajuwaka,<br>Visakhapatnam, Andhra Pradesh-530012<br><a href="mailto:svraocs@gmail.com">svraocs@gmail.com</a>                                                                                                                                                                                                           |
| 10.                  | Address and e-mail to be used for correspondence with the interim resolution professional                                             | Plot # 18 B, D Block Expansion, AutoNagar, Gajuwaka,<br>Visakhapatnam, Andhra Pradesh-530012<br><a href="mailto:cirp.lloyds@gmail.com">cirp.lloyds@gmail.com</a>                                                                                                                                                                                                   |
| 11.                  | Last date for submission of claims                                                                                                    | 20 November 2021                                                                                                                                                                                                                                                                                                                                                   |
| 12.                  | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | Not Applicable                                                                                                                                                                                                                                                                                                                                                     |
| 13.                  | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not Applicable                                                                                                                                                                                                                                                                                                                                                     |
| 14.                  | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at:                                                 | Web link: <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a><br>Physical Address:<br>IRP address: Plot # 18 B, D Block Expansion,<br>AutoNagar, Gajuwaka, Visakhapatnam,<br>Andhra Pradesh-530012<br><br>Corporate Debtor address : #202, Golden Gate<br>Pandurangapuram, Visakhapatnam,<br>Andhrapradesh - 530003, India |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Lloyds Shipping Private Limited vide Order No. CP (IB) No. 08/9/AMR/2021, dated 27 October 2021, (Order received on 06 November 2021).

The creditors of Lloyds Shipping Private Limited, are hereby called upon to submit their claims with proof on or before 20 November 2021 to the Interim Resolution Professional at the address mentioned against entry No. 10.



The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA – Not Applicable

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Sunkara Venkateswara Rao

Reg.No. IBBI/IPA-002/IP-N01007/2020-2021/13446

Name and Signature of Interim Resolution Professional

Date: 09 November 2021

Place: Visakhapatnam

